

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s).914/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SUSHIL KUMAR SRIVASTAVA & ANR.

Respondent(s)

Date : 09-10-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Santosh Kumar, Adv.
Mr. Adarsh Upadhyay, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Fresh steps be taken by the learned counsel for the
petitioner for service on respondent Nos. 1 and 2 within two
weeks' time. Thereafter, notice be issued.

List again on 9th of November, 2017.

RAJESH KUMAR GOEL
Registrar